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gave no indication of the foreign exchange requirements. The Development Wing of this Ministry, however, estimated that the Scheme' would involve foreign exchange worth about Rs. 2-5 crores. The Licensing Committee suggested that the foreign exchange requirements should be reduced and this fact was intimated to the State Government who are understood to be negotiating with the foreign suppliers for the import of plant and machinery. Their final proposals are still awaited.

SHRI V. PRASAD RAO: In the Statement, it is stated:

"The Licensing Committee suggested that the foreign exchange requirements should be reduced and this fact was intimated to the State Government . . ."

May I know whether the Licensing Committee has suggested that the actual capacity to be installed should be reduced or that the machinery that is proposed to be imported from foreign countries should be reduced if they are available indigenously?

Shri Manubhai Shah: There are * two aspects to the problem. There is no question of reducing the increased installed capacity for which an application hag been forwarded by them. The fact is that the price quoted by the foreign suppliers was, in the opinion of the Government, rather too high. It was also felt that more indigenous content should be made use of, that they should buy a larger part of the requirements from India rather than buying from foreign countries and that suitable foreign exchange payment terms should be negotiated.

SHRI V. PRASAD RAO: May I know whether the Licensing Committee did suggest to the Andhra Government the name of any other country where these materials would be available for lesser prices?

SHRI MANUBHAI SHAH: That is not for the Licensing Committee. The Andhra Pradesh Government, as the managers of this factory, are quite competent to go into the question. We gave this information because we have the relevant cost per ton of various items of import.

SHRI V. PRASAD RAO: What is the difference that the Licensing Committee has in mind between the proposed cost of Rs. 2:5 crores and the increased costs which the Licensing Committee is thinking of?

SHRI MANUBHAI SHAH: There are two aspects to the problem. Firstly, we think that the prices are higher by 30 per cent, to 40 per cent. Apart from that, we have also indicated to the Andhra Pradesh Government that they should get the components which are manufactured in India, indigenously available. We have said that they should buy more of the indigenous products and only import the minimum from outside, and that suitable deferred payment terms should be negotiated.

SHRI V. PRASAD RAO: Is it the suggestion of the Government . . .

Mr. CHAIRMAN: Sit down, Mr. Prasad Rao. Next question.

BOMBAY STATE'S REQUEST FOR THE ALLOCATION OF MORE FUNDS FOR AGRICULTURE

*640. SHRI P. N. RAJABHOJ: Will the Minister of PLANNING be pleased to state whether Government have received any request from the Government of Bombay for the allocation of more funds for agriculture and if so, what action Government have taken on it?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): No proposal has been received in the Planning Commission from the State Government but the question came up recently during Annual Plan discussions. Adequate provision for the agricultural programmes has been made in the annual Plan of Bombay for 1959-60 which has now been finalised.

श्री पां० ना० राजभीज: क्या माननीय मंत्री महोदय फ्रंपा करके बता सकते ह कि खेती के लिए बम्बई को द्वितीय पंजवर्षीय योजना में कितना रुपया मंजूर किया गया है?

श्री एस० एन० मिश्र: तिय पंच-वर्षीय योजना में? द्वितीय पंचवर्षीय योजना में जो मूल रूप से धनराशि रखी गयी थी वह ४६ ५ करोड़ ६० थी और उसमें से विगत तीन वर्षों में ३१ ७ करोड़ खर्च हुए होंगे।

श्री पां० ता० राजभोज: क्या यह सारा पैसा पहले तीन साल में ही खर्व हो गया?

श्री एस० एन० मिश्रः मैं इसे साफ कर देना चाहता हूं क्योंकि मा० सदस्य के प्रश्न से इस बात का आभास मिलता है कि अगर इतने रुपये खर्च हुए हैं तो आगे जो कार्यंक्रम होने वाले हैं उनमें कुछ कमी होगी। पैसा उनका बहुत सा खर्च हो गया यह बात ठीक है, लेकिन हम इस बात का पूरा घ्यान रखते हैं कि उनके किसी कार्यंक्रम में कोई रुकावट न आए।

SHRI SONUSING DHANSING PATIL: Are there any States which have also complained regarding the inadequacy of funds for agricultural purposes under the Plan?

SHRI S. N. MISHRA: Sir, I have not said that the State Government has complained about the inadequacy of the funds. In fact, whatever the State had asked for has been provided in the Plan for 1959-60.

SHRI SONUSING DHANSING PATIL: Is it a fact that the Planning Commission has provided very scanty sums for agricultural purposes in the Second Five Year Plan and that that has given rise to discontentment in several States?

SHRI S. N. MISHRA: This is a much larger question which was discussed threadbare during the discussion on the Plan when it was formulated.

श्री पां० ना० राजभोज: क्या मानतीय मंत्री महोदय कृपा करके बता सकते हैं कि जितना ग्रब तक खर्व हो चुका है, उतको देखते हुए कहां तक प्लान टागेंट पूरा हुग्रा है?

श्री एस० एन० मिश्रः ऐसा मालूम होता है कि बम्बई में प्रति टन जो खाद्य का उत्पादन है उसमें विशेष खर्चा होता है, इसिलए जो कोरिलेशन यानी परस्पर सम्बन्ध होना चाहिये इंबेस्टमेंट श्रीर प्रोडिक्टव पोटेंशियल में, उस तरह का बम्बई में नहीं हो पाया । इसकी छानबीन बम्बई सरकार प्रत्येक जिले में कर रही है कि ऐसा क्यों हुआ।

CONSTRUCTION OF MANGLA DAM PROJECT BY PAKISTAN

•641. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the execution of the Mangla Dam Project in Pakistan-occupied territory of Kashmir is still being proceeded with in spite of the protest lodged by India;
- (b) what is the present position in that regard; and
- (c) how India proposes to deal with the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). According to a press note issued by the Government of Pakistan in June 1958, the work on the Project i_s in progress. It appears from reports published in Pakistan newspapers that roads are under construction or repair to facilitate the movement of material to the dam site, and houses are being built for the Engineering staff.